NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 55 of 2020

IN THE MATTER OF:

Anhui Light Industries International Co. Ltd. ...Appellant

Versus

Coastal Plastochem Pvt. Ltd. ...Respondent

Present:

For Appellant: Mr. Mudit Sharma and Ms. Nandini Sharma, Advocates.

For Respondent: Mr. T. Sundamnathan, Advocate.

O R D E R

05.02.2020 Short Affidavit filed on behalf of the Appellant is taken on record. Copy of short Affidavit has been provided to the Learned counsel for the Respondent in the open Court.

Mr. T. Sundamnathan, Advocate representing the Respondent seeks and is allowed two weeks time to file Reply Affidavit along with his Vakalatnama. Rejoinder, if any, be filed within one week thereof.

Post the Appeal 'For Admission (After Notice)' on **28th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

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